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Title : Introduction of the Constitution (Scheduled Castes) Orders (Amendment) Bill, 2016 (*Amendment of the Schedules*).

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, the Constitution (Scheduled Castes) (Union Territories) Order, 1951, the Constitution (Jammu and Kashmir) Scheduled Castes Order, 1956 and the Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950, the Constitution (Scheduled Castes) (Union Territories) Order, 1951, the Constitution (Jammu and Kashmir) Scheduled Castes Order, 1956 and the Constitution (Dadra and Nagar Haveli) Scheduled Castes Order, 1962."

*The motion was adopted.*

SHRIMATI MEENAKASHI LEKHI : I introduce the Bill.

HON. DEPUTY SPEAKER: Item No.152, Shri Bidyut Baran Mahato – not present.

Item No.153, Shri Arvind Sawant – not present.